

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-33(ND)/2017

IN THE MATTER OF:

Mr. Priyanka Batra

.... Applicant/petitioner

Vs.

M/s. Batra Plywood Industries Pvt. Ltd. & Ors. Respondents

Order under Section 241/242 & 244 of the Companies Act

Order delivered on 24.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. Varadharajan,
Hon'ble Member(Judicial)

ORDER

By Order of the Bench, the matter is listed on 01.12.2017.


(Nirmala Vincent)
Court Officer

24.11.2017
V. Sethi